

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

R.A.NO.216/99 in  
O.A.No.1115/95

Hon'ble Shri R.K.Ahooja, Member(A)  
Hon'ble Shri Syed Khalid Idris Naqvi, Member(J)

New Delhi, this the 5th day of November, 1999

1. All India Station Masters Association  
through Shri L.N.Yadav  
Zonal Secretary  
All India Station Masters Association  
Northern Zone  
State Entry Road  
Connaught Place  
New Delhi.
2. Shri V.K.Tripathi  
relieving ASM  
Delhi Quinz Road Railway Station  
Delhi & Divisional President of All  
India Station Master's Association.
3. Hari Sharnkar  
Asstt. Station Master  
Delhi Sarai Rohilla  
Delhi (President All India Station Masters  
Association, Delhi Rewari Branch).
4. Kirti Pal Sawhney  
Officiating Station Superintendent  
Gurgaon  
Northern Railway. ... Review Petitioners

Vs.

1. Union of India through  
The General Manager  
Baroda House  
New Delhi.
2. The Divisional Railway Manager  
Bikaner Division  
Northern Railway  
DRM Office  
Bikaner  
Rajasthan.
3. The Divisional Personnel Officer  
DRM Office  
Bikaner Division  
Northern Railway  
Bikaner, Rajasthan.
4. Shri Man Singh  
Yard Master  
Railway Station  
Delhi  
Bikaner Division  
Northern Railway.

Dr

(17)

5. Sone Lal  
Yard Master  
Bikaner Division  
Northern Railway  
Railway Station  
Rewari, HR.

6. Harikishan Meena  
Yard Master  
Northern Railway  
Bikaner Division  
Railway Station  
Rewari  
Haryana.

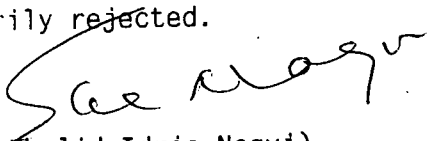
... Respondents

O R D E R (By Circulation)


Hon'ble Shri R.K.Ahooja, Member(A)

The review petitioner submits that the Tribunal fell into a patent error as, while disposing of the OA, it did not consider all the Judgments cited by the applicant and also did not fully appreciate the law and facts of the case.

2. We find that the applicant has merely repeated the arguments advanced by him in his OA. As this would not call for any review, the RA is summarily rejected.

  
(Syed Khalid Idris Naqvi)  
Member(J)

/rao/

  
(R.K.Ahooja)  
Member(A)